

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.01.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Shivani Kher-R1, R2, R3 & R8
2.	Comp. App (AT) (Ins) No. 916 of 2020	Aster Technologies Pvt. Ltd. Vs. Solas Fire Safety Equipment Pvt. Ltd.	Dinesh Kumar Sabharwal	
3.	Comp. App. (AT) (Ins) No. 757 of 2020	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	Y Suryanarayan Pankaj Vivek-R2, R3 & R4

For Hearing

4.	Comp. App. (AT) (Ins) No.252 of 2020 Part Heard	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors. With	Pawan Bhusan	Bhaves Pandya
5.	Comp. App. (AT) (Ins) No. 315 of 2020 Part Heard	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Bhaves Pandya

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Hearing

6.	Comp. App (AT) No. 171 of 2020	R Narayanasamy Vs. The Registrar of companies, Tamil Nadu	Anoop Prakash Awasthi	C.S. Govindarajan- ROC
----	-----------------------------------	---	--------------------------	---------------------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar